

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED Date of Commencement of Liquidation: 13-03-2019; List of Stakeholders as on Date: 22-08-2026; Name of IP: Mr. Rakesh Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 11418

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	777326743	1	771611151	0	5715592	0	Annexure 3
4	Unsecured financial creditors	1	1026216191		510173353	0	516042838		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	258393189		284160	258109029			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	2061936123	1	1282068664	258109029	521758430	0	